

(17)

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

NEW DELHI.

R.A.No. 122/97

IN

O.A.No. 2553/94.

New Delhi: dated this the 19th day of May, 1997.

HON'BLE MR. S. R. ADIGE MEMBER(A).

HON'BLE DR. A. VEDAVALLI, MEMBER(J).

1. Shri Pramod Kumar Shama,
S/o Shri K.L. Shama,
R/o WZ- 284, Palam Village,
New Delhi.
2. Shri Jagdeep Khanna,
S/o Shri D.N. Khanna,
R/o K.K- 121, Old Kavi Nagar,
Ghaziabad, UP.
3. Ms. Manta Gambhir,
W/o Shri G. Singh,
R/o C-4-89, Safdarjung, Dev. Area, Applicants.
New Delhi

In

Mritunjay Mishra & Ors.

Vs.

UOI & Ors.

Versus

Union of India through

1. Secretary,
Department of Tourism,
Parivahan Bhawan,
Sansad Marg,
New Delhi.
 2. Secretary,
Deptt of Personnel & Training,
North Block,
New Delhi.
 3. Secretary,
UPSC, Cholpur House,
Shahjahan Road,
New Delhi
- Respondents.
- A

18

O R D E R (BY CIRCULATION)

BY HON'BLE MR. S. R. ADIGE MEMBER(A).

Perused the R.A.

2. The grounds taken therein do not bring it within the scope and ambit of Section 22(3) (f) A.T. Act, read with Order 47 Rule 1 CPC, under which alone any judgment/order/decision of the Tribunal can be reviewed.

3. The RA is rejected.

A. Veda Valli
(DR. A. VEDAVALLI)
MEMBER(J).

S. R. Adige
(S. R. ADIGE)
MEMBER(A).

/u2/